

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 1599/2024 in C.P. (IB)/277(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Omkara Asets Reconstruction Private
Limited Vs. Mrs. Durgaben Patel
IN THE MATTER OF
Piramal Capital & Housing Finance
Limited
Vs.
Mrs. Durgaben Patel**

**Section: Rule 11 of NCLT, 2016 U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

**IA 1599 of 2024:- Counsel, Nausher Kholi a/w Astha Ojha appeared
for the Applicant through VC. List this matter on **25.04.2024.****

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)